


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 190/2018 in CP(IB) No. 148/10/HDB/2017
NAME OF THE COMPANY	AGP Steels Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANKAM	Advocate	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Naga Bhushanam R.P. S. Chidambaram (for R.P.)	PCS	9849056652	

D. Naga Bhushanam RP 9849995678 N. N. S.

ORDER

Learned PCS Mr. S.Chidambaram present for RP.

Learned RP Mr.B.Naga Bhushanam present.

No counter has been filed by Corporate Debtor.

Applicant not filed proof of service of notice on Resolution Applicant.

Applicant to file proof of service of notice on Resolution Applicant.

List the matter on 03.08.2018.


MEMBER JUDICIAL